

श्री मधु लिनये (मुंगेर) : एका नदस्य के नाते उनको ध्यान देने की इजाजत दी जाये आप इजाजत दे सकते हैं। यह आप के अधिकार में है।

अध्यक्ष महोदय : रूल के मुताबिक ही में दे सकता हूँ।

डा० राम मनोहर लोहिया (फर्रुखाबाद) : मैं नियम पढ़ कर सुनाता हूँ।

अध्यक्ष महोदय : एक घंटा कल इस पर बहस हो चुकी है।

डा० राम मनोहर लोहिया : 377 और 389 में पढ़ कर आप को सुनाता हूँ।

अध्यक्ष महोदय : ये सब कल पढ़े गए हैं।

श्री मधु लिनये : 357 का जिक्र हुआ है, 377 का नहीं।

श्री लक्ष्मी दास (मरयालगुडा) : मैं आप के सरासर नाइंसाफी वाले और जम्हूरियत के खिलाफ निर्णय की वजह से अपना इस्तीफा आपके सामने पेश कर रहा हूँ।

12.37 hrs.

COMMITTEE ON PETITIONS

Shrimati Jyotsna Chanda (Cacha):

I lay on the Table the Minutes of the Twenty-fifth and Twenty-sixth sittings of the Committee on Petitions held during the current Session.

12.37½ hrs.

OPINION ON CONSTITUTION (AMENDMENT) BILL

Dr. L. M. Singhvi (Jodhpur): I lay on the Table Paper No. 1 to the Bill further to amend the Constitution of India which was circulated for the purpose of eliciting opinion thereon by the direction of the House on the 12th August, 1966.

12.37½ hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'in accordance with the provisions

of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th November, 1966, agreed to the following amendments made by the Lok Sabha at its sitting held on the 16th November, 1966, in the Banaras Hindu University (Amendment) Bill, 1966:—

Enacting Formula

1. That at page 1, line 1,—

for "Sixteenth" substitute "Seventeenth".

Clause 1

2. That at page 1, line 4,—

for "1965" substitute "1966".

Clause 2

3. Clause 2 not adopted.

Clause 3

4. That at page 2, line 13,—

for "principal Act" substitute—

"Banaras Hindu University Act, 1915 (hereinafter referred to as the principal Act)."

5. That at page 3,—

for lines 1 to 6, substitute—

'(j) "University" means the Banaras Hindu University.'

Clause 4

6. That at page 3, lines 13 and 14,—

for "Madan Mohan Malaviya Kashi Vishwavidyalaya" substitute "Banaras Hindu University".

Clause 5

7. Clause 5 not adopted.

Clause 16

8. That at page 11, line 33,—

for '1965' substitute "1966..."

Clause 17

9. That at page 12, line 13,—

for "1965" substitute "1966".